

ITEM NO.45

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.4645/2019

CANARA BANK

Appellant(s)

VERSUS

M/s. LEATHEROID PLASTICS PVT LTD.

Respondent(s)

(IA No.66523/2019 - FOR CONDONATION OF DELAY IN FILING; and, IA No.66535/2019 - FOR EX-PARTE STAY)

Date : 04-10-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Brijesh Kumar Tamber, AOR  
Ms. Tanisha Setia, Adv.  
Mr. Vinay Bisht, Adv.

For Respondent(s) Mr. N.K. Mody, Sr. Adv.  
Mr. Prabuddha Singh Gour, Adv.  
Mr. Siddhant Gupta, Adv.  
Mr. Chirag Shurma, Adv.  
Ms. Ruchika Shurma, Adv  
Mr. Vipul Goel, Adv.  
Mr. M. P. Shorawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

The parties are at liberty to file their written submissions  
within two weeks.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER